

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) and (b) There is no definite information that any "foreign agencies" are working under the name of various organisations in remote areas of the country. However, whenever the activities of any association covered under the Foreign Contribution (Regulation) Act, 1976 are suspected to affect prejudicially the sovereignty and integrity of the country, public interest, disharmony between the religious, racial, regional etc. groups, castes or communities, etc. necessary action is taken against such associations.

(c) Does not arise.

[English]

Working group on water use in river basins

*494. SHRI BANWARI LAL PUROHIT : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government propose to set up a Working Group to plan the water use in each river basin immediately; and

(b) if so, when and the details in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) and (b) Irrigation schemes are planned and implemented by the State Governments. While doing so, for inter-state rivers the existing awards and inter-state agreements are taken into consideration. There is no proposal at present to set up Working Groups to plan the water use in each basin.

Lack of funds for Narmada Project

*495 SHRI MOHANBHAI PATEL : Will the Minister of WATER RESOURCES be pleased to state :

(a) the total foreign assistance given for Narmada Dam In Gujarat till date;

(b) the total amount so far spent on the Narmada Project;

(c) whether the progress of the project has been affected due to lack of funds;

(d) if so, the reasons therefor; and

(e) the steps taken by Government to complete this project ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) An amount of about US \$ 9.68 million has been disbursed for Sardar Sarovar Project till September, 1987.

(b) About Rs. 380 crores upto March, 1987.

(c) No, Sir.

(d) and (e) Do not arise.

Bangladesh women prisoners in jails

4869. DR. G. VIJAYA RAMA RAO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some Bangladeshi women are serving prison terms in Indian jails and if so, the details thereof;

(b) whether Human Rights Commission have requested India for their release on humanitarian grounds;

(c) whether Government propose to repatriate them; and

(d) whether Bangladesh Government have represented to Government in this regard and if so, results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (d) The information is being collected and will be laid on the Table of the House.